NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

TCP 68/2014

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: SUNIL KAPUR V/s R.K. PAPER INDUSTRIES PVT. LTD.

Section 397-398 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Rohit Gupta a/w Mr. Krishnan Iyer, Ld. Counsel for the Petitioner present. Ms. Surekha Yadav, Ld. Counsel for the Respondent Nos. 1 to 10 present.
2. Ld. Counsel for the Petitioner inform that valuation exercise are stage and they need few information from the Respondents which they will communication to them. Counsel for the Respondent ensures that they will provide full cooperation in this regard.
3. List this matter for further consideration on **14.06.2024**.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/